

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2012

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Hemant Navnithlal Sheth

V/s.

M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 237 of the Companies Act 1956 and 213  
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	A. SEKAR	PCs for Rehtinner	

Order

TCP No. 85/237b/NCLT/MB/MAH/2012

At request of the parties, list this matter for hearing on 9.6.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)